

(b) Required information in respect of tea estates registered with the tea Board is as follows:

S.No.	Plantation Distt.	No. of tea Estates (*)	Production * (in million kgs.)
1.	North Dinajpur	17	1.02
2.	Coochbehar	01	0.44
3.	Dooars (including Jalpaiguri)	167	127.55
4.	Darjeeling	88	11.29

* Estimated for the year 1996.

Provision of Loan to Textile Industry

23. SHRI CHHITUBHAI GAMIT : Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank has instructed financial institutions and bank to provide loans to cotton textile mills for making payments towards voluntary retirement scheme aimed at rationalisation of workforce and modernisation of the industry; and

(b) if so, the details of procedure followed in this regard?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) Financial Institutions are examining the issue and have yet to decide on the implementation of these instructions.

[Translation]

SBI Jabalpur

24. SHRI DADA BABU RAO PARANJPE : Will the Minister of FINANCE be pleased to state.

(a) whether the employees of State Bank of India, Jabalpur staged a demonstration in respect of their various demands; and

(b) if so, the details of their demands and the Government's reaction thereon?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b) State Bank of India has reported that workmen employees resorted to demonstrations during lunch hour at Jabalpur for few days in January, 1997 in respect of various demands. The demands, *inter alia*, related to various service conditions of the workmen employees. However, the agitation has been withdrawn following a settlement with the staff federation of the bank.

Scheduled Tribes in PSUs

25. SHRI KACHARU BHAI RAUT : Will the Minister or INDUSTRY be pleased to state:

(a) the number of scheduled Tribe candidates recruited in the Public Sector Undertakings in the country particularly in Maharashtra during the last two years till date; and

(b) the scheme formulated for the recruitment of such persons in each Public Sector Undertaking during the year 1997-98 and the targets fixed in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Information is being collected and will be laid on the Table of the House

Private Banking Companies/Banks

26. SHRI MUNAWWAR HASSAN :
SHRI VIJAY KUMAR KHANDELWAL :
SHRIMATI SHEELA GAUTAM :
SHRI I.D. SWAMI :

Will the Minister of FINANCE be pleased to state:

(a) the number of private banking companies/banks functioning in the country,

(b) the number of the private banking companies/banks which have submitted the proposals for making investment or setting up private sector banks in India, State-wise;

(c) whether the Government propose to give permission and recognition to such banks,

(d) if so, the details thereof,

(e) the guidelines issued by the RBI to regulate the working of these banks; and

(f) the manner in which the Government propose to vigil on these banks ?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) There are 37 private sector banks incorporated in India functioning in the country

(b) The Reserve Bank of India (RBI) has not received any proposal from private banking companies/banks for making investment or setting up of private sector banks in India.

(c) to (f) Do not arise

U.P. Spinning Mills

27. SHRI BACHI SINGH RAWAT 'BACHDA' :
SHRI JAGATVIR SINGH DRONA :

Will the Minister of TEXTILES be pleased to state:

(a) whether the spinning mills in Uttar Pradesh particularly in Uttranchal area are not functioning properly and have been declared sick; and

(b) if so, the steps taken by the Government for revival of those mills and to save the interests of the workers of those mills?